

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

**LOK SABHA
STARRED QUESTION NO. 83
TO BE ANSWERED ON 22ND JULY, 2022**

PATENTS FOR AYURVEDIC MEDICINES

†*83. **SHRI PRATAPRAO PATIL CHIKHLIKAR:**

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government is aware that the Department of Ayush is not giving any importance to the patent of Ayurvedic medicines;
- (b) if so, whether there are any valid reasons for the same;
- (c) the number of medicines which have been approved after getting the patent during the last three years and the number of medicines that are yet to obtain a patent;
- (d) the number of such proposals received during the last three years in respect of which patents have been obtained but approval are still pending with the Department along with the main reasons for such pendency;
- (e) the details and steps taken by the Government to avoid such pendency; and
- (f) the details of major features and steps taken by the Government to promote Ayurveda at the global level?

**ANSWER
THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY (AYUSH)**

(SHRI SARBANANDA SONOWAL)

(a) to (f) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 83* FOR 22ND JULY, 2022**

(a) to (f) Sir, Office of Controller General of Patents, Designs and Trade Marks (O/o CGPDTM) exclusively deals with processing and grant of patents in different fields of various technological aspects Ayurvedic medicine. The patent applications filed before the office of CGPDTM having Ayurvedic background must ascertain whether the claimed invention is novel, inventive and industrially applicable and should not fall under the known prior domain knowledge of Ayurveda. It is to be noted that prior existing knowledge on Ayurveda is not a patentable subject matter as per section 3 of the Patents Act, 1970 (as amended). As per the information received from Office of Controller General of Patents, Designs and Trade Marks, the number of patent applications filed and number of granted patent having Ayurveda related proprietary knowledge during the year 2019 to 2022 is as follows:

Year	No. of patent applications applied having Ayurveda related proprietary knowledge	No. of patent applications granted having Ayurveda related proprietary knowledge
2019	178	36
2020	256	48
2021	242	01
2022	185	01

Government is committed to promote and provide the access of Ayurveda medicine and encourage the innovation on the medicinal plants known in Ayurveda literature. Ministry of Ayush is giving due importance to the patent of Ayurvedic medicines. National Institutes and Research Councils under the Ministry of Ayush are actively involved in patenting the research outcomes.

1. Central Council for Research in Ayurvedic Sciences (CCRAS) under Ministry of Ayush has signed a Memorandum of Understanding (MoU) with National Research Development Corporation (NRDC), Department of Scientific & Industrial Research (DSIR), and Ministry of Science & Technology for expediting and finalization of patenting process. CCRAS is applying for patents to Indian Patent Office, through NRDC as per the provisions of Indian Patent Act. In the past three years, one patent viz. System for providing restorative/relaxation bathing (Collaborative Patent Filed in India with IIT, Delhi) with patent no. 330609 dated 29.01.2020 has been granted to CCRAS. Following two patents applications filed by CCRAS for technologies/ processes –

S. No.	Name of the patent	Application Filed no.
1.	A comprehensive tool for therapeutic induction of Enema	Ref. no. 202111041967(TEMP/E-1/47165/2021-DEL)
2.	Systems and Methods For Automated Manufacturing of Medicated Threads	Ref. no. 1536IN102

Total 18 patents has been granted to Central Council for Research in Ayurvedic Sciences (CCRAS) which are as follows-

S. No.	Name of the patent	Patent Granted No./Date
1.	A process for the production of a Lactonic glycoside from <i>Nerium indicum</i> Mill. (syn. <i>N. odorum</i> Sol.)	138350/ Dt. 26.09.73
2.	A process for the production of an Extract useful in the treatment of Bronchial asthma from <i>Mesua ferrea</i> Linn. Seeds	139868/ Dt.04.04.74
3.	A process for the production of a Sodium Salt of a natural 2-methyl chromone isolated from the pods of <i>Cassia siamea</i>	140032/ Dt. 04.04.74
4.	A process for the isolation of a Pongaflavone from <i>Pongamia pinnata</i> (L.) Pierre (syn. <i>P.glabra</i>)	140321/ Dt. 04.04.74
5.	A process for the production of a Benzofuran derivative from kojic acid and catechol	139869/ Dt. 04.04.74
6.	AYUSH-56 – Process for preparation of therapeutically active anti-epileptic preparation	141170/ Dt. 28.07.1976
7.	A process for the preparation of 9,13-Epoxy-6 β -hydroxy-8 α - Labdone-16,15, 19,20-diolactone 2 known as Nepetaefolinol from the whole plant of <i>Leonotis nepetaefolia</i> Linn	147936/ Dt. 14.08.78
8.	A process for the isolation of Vincristine from <i>Vinca rosea</i>	150019 /Dt. 12.06.79
9.	A process for the preparation of vinblastine from <i>Vinca rosea</i>	150024/Dt. 12.06.79

10.	AYUSH-64 – A process for the preparation of a therapeutically active anti-malarial preparation.	152863/ Dt.28.07.1980
11.	A process for preparation of an Ayurvedic formulation for the treatment of Leukemia	191708/ Dt. 23.8.1999
12.	Ksharsutra - A medicated thread for Ano- Rectal diseases	186243/ Dt.15.02.2002
13.	A Process for the Preparation of Novel Composition from <i>Swertia chirata</i> Buch. Ham. (Gentianaceae) having Anti-carcinogenic (cancer Preventive) and anti- Tumor (Cancer Therapeutic) Action	191128/ Dt. 26.3.2002
14.	A Process for the Isolation of Amarogentin, Novel Seco-Iridoid Glycoside Possessing Anti-carcinogenic (Cancer Preventive) and Anti- Tumor (Cancer Therapeutic) Action	191129/ Dt. 26.3.2002
15.	AYUSH Ghutti -“A herbo-mineral formulation” for cough and cold	193336/ Dt. 8.11.2004
16.	Pharmaceutical ayurvedic preparation	US 6,939,567B1/ Dt. 06. 09.2005
17.	BAL RASAYAN - A process for the preparation of a herbo- mineral preparation for general immunity and strengthening of children	196916/ Dt.07.07.2006
18.	Collaborative Patent Filed in India with IIT, Delhi System for providing restorative/relaxation bathing	1703/DEL/2008 Dt. 29.01.2020

CCRAS is encouraging Scientists to file patents of new innovations and technologies and to expedite this, CCRAS has constituted Translational Research, Intellectual Property Rights & Business Development Cell (TRIPR&BD). Further, CCRAS is collaborating with National Research Development Corporation (NRDC) for facilitating the patent filing, patent processing etc. with Indian Patent Office by engaging Patent Attorneys. Total 20 Technology transferred to industry by CCRAS.

2. All India Institute of Ayurveda (AIIA), New Delhi has established a dedicated cell for formulating Intellectual Property Rights (IPR) policy for the institute. AIIA has filed an application for granting Patent by Government of India entitled “Evaluating efficacy of H-4 compound aerosol nebulization in sputum positive tuberculosis subjects”. Faculty member of All India Institute of Ayurveda, New Delhi has also obtained following patents:

- i. Patent over nootropic effects of combination of all four *Medhya Herb* from South African Patent authority on dated 30.03.2022 entitled “Clinical Competence of Medhya Rasayana combination in mild to moderate Intelligent Quaficient deficit Children”
- ii. Patent entitled “A hydroalcoholic composition of Swarna Prashan formulation for pediatric age group” granted by official patent agency of Federal of republic of Germany.

3. The Ministry has developed a Central Sector Scheme for Promotion of International Co-operation in AYUSH (IC Scheme) under which the Ministry of Ayush provides support to Indian Ayush Manufacturers/ Ayush Service providers to give boost to the export of AYUSH products & services; facilitates the International promotion, development and recognition of AYUSH system of medicine; foster interaction of stakeholders and market development of AYUSH at international level; promote academics and research through the establishment of AYUSH Academic Chairs in foreign countries and holding training workshop/symposiums for promoting and strengthening awareness and interest about AYUSH Systems of Medicine at international level.

Ministry of Ayush has taken the following steps towards the promotion international collaborations and investments towards the promotion of Ayurveda at the global level:

- Ministry has signed 25 Country to Country MoUs for Cooperation in field of Traditional Medicine and Homoeopathy with foreign nations.
- 37 MoUs have been signed with international institutes for undertaking Collaborative Research / Academic collaboration.
- 15 MoUs have been signed with international institutes for setting up of AYUSH Academic Chairs in foreign nations.
- Ministry of Ayush has provided support for establishment of 38 Ayush Information Cells in 34 foreign nations.
- Ministry of Ayush under its International Fellowship/Scholarship Programme offers scholarships to foreign nationals for undertaking AYUSH courses in recognized AYUSH institutions in India.

- MoUs have been signed with London School of Hygiene & Tropical Medicine (LSH&TM), UK and Frankfurter Innovationszentrum Biotechnologie GmbH (FIZ), Frankfurt Germany for clinical research studies on mitigation of Covid-19 through Ayurveda.
- Ministry of Ayush issued advisories to improve general immunity of people & to protect them from COVID and stay healthy. The advisories were issued in 08 foreign languages in addition to English.
- Ministry of Ayush provides Training to regulators of foreign nations to generate awareness about the AYUSH systems.
- Ministry of Ayush in cooperation with QCI has got developed Quality Certification programme viz. Ayush mark and Premium mark to increase reliability of standards of ASU&H Products.
- WHO-GMP (COPP) has been given to 31 Ayurvedic Drug manufacturers to facilitate the export of Ayurveda, Siddha, and Unani & Homoeopathy Drugs.
- Ministry of Ayush and WHO have signed an agreement to establish WHO-GCTM in Jamnagar, Gujarat, the ground-breaking Ceremony of which was attended by the Hon'ble Prime Minister of India, Director General of WHO and other esteemed dignitaries on 19.04.2022 in Jamnagar, Gujarat. This Centre aims to provide support to implement WHO's traditional medicine strategy (2014-23) and to support nations in developing policies & action plans to strengthen the role of traditional medicine as part of their journey to universal health coverage.
- A Memorandum of Understanding (MoU) has been signed between the Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), Ministry of Ayush and American Herbal Pharmacopoeia, USA on 13th September, 2021 for strengthening, promotion, and development of standards in the field of Ayurveda and other Indian Traditional systems of medicine between the two countries on the basis of equality and mutual benefit.
- An India-EU Technical Working Group (TWG) on Ayurveda has been established. The Technical Working Group has the representation of technical experts from the Ministry of Ayush, Government of India, the European Commission, the European Medicines Agency (EMA) and its Committee on Herbal Medicinal Products (HMPC).

- Ministry of Ayush has organized a three day Global Ayush Investment and Innovation Summit (GAIIS) from 20 -22 April, 2022 at Mahatma Mandir, Gandhinagar, Gujrat. The Global Ayush investment and Innovation Summit, 2022 was a distinctive effort by the Government of India to attract the world's attention to India's ancient wisdom and traditional knowledge, and capitalize on it to pave the way for a sustainable future. The Summit was organized in line with Sustainable Development Goal Number 3 of promoting "Good Health and Well-being." A total of five plenary sessions, eight roundtables, six workshops, and two symposiums were organized and 90 eminent speakers and 100 exhibitors participated during GAIIS.
